

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: (non-gazettedmainwing@gmail.com)

Subject: Circular regarding instructions to Orderlies/Ushers working in High Court of Jammu & Kashmir and Ladakh for wearing the prescribed uniform.

C I R C U L A R

No. 07 of 2024-RG/NG-382(I)

Dated: 05-08-2024


It has been observed that a large number of Orderlies/Ushers of High Court of Jammu & Kashmir and Ladakh do not wear the prescribed uniform and attend the office/court rooms in casual dresses which is causing great indiscipline and affects the well functioning of Hon'ble High Court. This institution always strives to maintain high standard of conduct and decorum and as a part of that effort, proper dress code/uniform has been prescribed for Orderlies/Ushers. However, attending office in casual dresses is blemishing the image of institution and gives rise to a new trend of attending the office in casual attire. Besides this, various circulars on the subject matter have already been issued from time to time, but these officials did not mend their behaviour and have taken it for granted that nobody will ask them to present themselves in proper uniform. This trend has given a tremendous rise to indiscipline in the High Court of Jammu & Kashmir and Ladakh.

In order to curtail this practice, following circular is issued for maintaining discipline and decorum of the Hon'ble High Court of Jammu & Kashmir and Ladakh.

"All the Orderlies/Ushers of the High Court of Jammu & Kashmir and Ladakh, are directed that they shall be attired in proper/prescribed uniform and no official shall attend the office in casual dresses.

Any violation of this circular will be viewed seriously and any orderly/usher who is found without uniform, shall be subjected to action under rules which shall include stoppage of Salary."

By Order,


Additional Registrar (Adm.)
Dated: 05-08-2024

No. 33350-76 of 2024/RG/NG

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of J&K and Ladakh for information of His Lordship.
2. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar.
3. Director, J&K Judicial Academy, Moominabad Batamaloo, Srinagar.
4. Registrar Judicial, High Court Wing, Jammu/Srinagar.

5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar.
7. Registrar Administration/Recruitment, High Court of Main Wing, Srinagar.
8. Director Finance, High Court Main Wing, Srinagar.
....for information.
9. Central Project Coordinator, e-courts, High Court of J&K and Ladakh, Srinagar for uploading the same on official website of the High Court.
10. All Section Officers of High Court of Jammu & Kashmir and Ladakh for information and necessary action.
11. In-charge Library, High Court of J&K and Ladakh, Jammu/Srinagar for keeping the record of the same.
12. Order Book.

Additional Registrar (Adm.)
6/10/24
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